

From,

Atul Srivastava, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 89/Admin. (Services)/2020 Dated: Allahabad: February 06, 2020

Subject: Regarding 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training under 14th Finance Commission Scheme at JTRI, Lucknow.

Madam,

With reference to your letter no. CIS & Referral Judges Trg./2020-254 dated January 31, 2020, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges under 14th Finance Commission Scheme, to be held from **10.02.2020 to 12.02.2020** at J.T.R.I, Lucknow and to nominate the officers whose names are mentioned in the enclosed **list-'A'** for the said training.

I am further to inform you that the Hon'ble Court has also been pleased to nominate the Master Trainers (Judicial Officers) whose names are mentioned in the enclosed **list-'B'**, to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl: As above

sd/-

Registrar (Judicial) (Services)

No. 89(i)/Admin. (Services)/2020

dated: February 06, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Prashant Bilgaiyan, Joint Registrar, UP Information Commission, Lucknow
4. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Encl: As above

sd/-

Assistant Registrar (Services)

**2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with
1 Day Mediation Training for Referral Judges**

Duration: 10.02.2020 to 12.02.2020

List of Participants

Sl. No	I.D.	Batch	Name of Officers	Designation	Place of Posting
1.	6281	2003	AKHILESH KUMAR	Addl. District & Sessions Judge	Mainpuri
2.	6282	2003	AUGUST KUMAR TIWARI	Addl. Principal Judge, Family Court	Lucknow
3.	6283	2003	SMT. SHABISTAN AQUIL	Addl. Principal Judge, Family Court	Muzaffar Nagar
4.	6284	2003	SUSHIL KUMAR-III	A.D.J. (FTC)	Sambhal at Chandausi
5.	6286	2003	PAWAN KUMAR SHUKLA	Addl. Principal Judge, Family Court	Lakhimpur Kheri
6.	6288	2003	PRABHA NATH TRIPATHI	Addl. District & Sessions Judge	Kanpur Nagar
7.	6290	2003	VINOD KUMAR-V	A.D.J. (FTC)	Rampur
8.	6292	2003	CHANDRA SHEKHAR MISRA	Addl. District & Sessions Judge	Nagina-Bijnor
9.	6293	2003	SMT. SAKSHI SHARMA	Addl. Principal Judge, Family Court	Agra
10.	6295	2003	PRAMOD KUMAR GANGWAR	Addl. Principal Judge, Family Court	Lucknow
11.	6296	2003	KUMAR PRASHANT	Addl. Principal Judge, Family Court	Gorakhpur
12.	6297	2003	HARBANS NARAIN	Addl. District & Sessions Judge	Meerut
13.	6298	2003	TABREZ AHMED	Addl. District & Sessions Judge	Meerut
14.	6301	2003	BALKRISHNA N. RANJAN	Addl. District & Sessions Judge	Kanpur Nagar
15.	6302	2003	SUBODH VARSHNEY	Addl. District & Sessions Judge	Budaun
16.	6303	2003	SMT. KUSUM LATA	Principal Judge, Family Court	Chitrakoot
17.	6304	2003	RAKESH KUMAR SINGH-II	Principal Judge, Family Court	Shravasti at Bhinga
18.	6305	2003	RAJEEV KUMAR PALIWAL	Addl. District & Sessions Judge	Meerut
19.	6306	2003	PRAVEEN KUMAR PANDEY	Addl. District & Sessions Judge	Ramabai Nagar
20.	6307	2003	AVINASH CHANDRA MISHRA	Addl. Principal Judge, Family Court	Hardoi
21.	6309	2003	ABHISHEK SRIVASTAVA	Addl. District & Sessions Judge	Ghaziabad
22.	6310	2003	PRAVEZ AKHTAR	Addl. Principal Judge, Family Court	Lakhimpur Kheri
23.	6311	2003	ADITYA CHATURVEDI	Spl. Judge, Anti Corruption V.B. UPSEB	Lucknow
24.	6312	2003	NIRBHAY NARAIN RAI	Addl. District & Sessions Judge	Siddharth Nagar
25.	6313	2003	RAVINDRA KUMAR-III	Addl. District & Sessions Judge	Hardoi
26.	6235	2003	SMT. DEEPA RAI	Addl. District & Sessions Judge	Hardoi
27.	6314	2003	RADHEY MOHAN SRIVASTAVA	Addl. District & Sessions Judge	Jhansi
28.	6315	2003	ABHAY PRATAP SINGH-I	Addl. District & Sessions Judge	Pilibhit
29.	6343	2003	SMT. ANURADHA PUNDIR	Addl. District & Sessions Judge	Aligarh
30.	6316	2003	SMT. NEHA ANAND	Addl. Principal Judge, Family Court	Allahabad
31.	6211	2003	ASHISH VARMA	Addl. Principal Judge, Family Court	Allahabad
32.	6317	2003	PRAKASH TIWARI	Spl. Judge (E.C. Act)	Jalaun at Orai
33.	6318	2003	SIDDHARTH SINGH	Addl. District & Sessions Judge	Rai Bareli
34.	6509	2003	RANJEET KUMAR	A.D.J. (POCSO)	Ramabai Nagar
35.	6319	2003	SMT. SHABIH ZEHRA	Addl. District & Sessions Judge	Mau
36.	1739	2006	ASIF IQBAL RIZVI	A.D.J. (FTC)	Mau
37.	6510	2003	VINAY KUMAR SINGH- II	Addl. District & Sessions Judge	Kanpur Nagar
38.	6320	2003	SUSRI KAVITA NIGAM	Addl. Principal Judge, Family Court	Rai Bareli
39.	6511	2003	RAJAT VERMA	Addl. District & Sessions Judge	Kairana-Shamli at Kairana
40.	6321	2003	SMT. NISHA SINGH	Addl. Principal Judge, Family Court	Jalaun at Orai
41.	6322	2003	UMESH KUMAR-II	A.D.J. (FTC)	Amroha
42.	6323	2003	HARSHVARDHAN	Addl. District & Sessions Judge	Farrukhabad
43.	6324	2003	DR. (SMT.) REEMA BANSAL	Addl. Principal Judge, Family Court	Agra
44.	6234	2003	UMAKANT JINDAL	Addl. District & Sessions Judge	Agra
45.	6326	2003	SMT. SNEHA NEGI	Addl. Principal Judge, Family Court	Lakhimpur Kheri
46.	6327	2003	ASAD AHMAD HASHMI	A.D.J. (POCSO)	Faizabad
47.	6328	2003	ACHCHHE LAL GUPTA	Addl. District & Sessions Judge	Agra
48.	6329	2003	SUBODH SINGH	A.D.J. (FTC)	Shamli at Kairana
49.	6330	2003	AMIT KUMAR PRAJAPATI	Addl. District & Sessions Judge	Sultanpur
50.	6331	2003	DINESH KUMAR CHAURASIA	A.D.J. (POCSO)	Etawah

**2 Days Advance Training on CIS 3.1
for Judicial Officers**

List of CIS Master Trainers

S.No.	Name, Designation & Place of Posting	Dates of Training
1	Dr. Satyawan Singh A.D.J (POCSO), Barabanki	11.02.2020 to 12.02.2020
2	Sri Prashant Bilgaiyan Joint Registrar, UP Information Commission, Lucknow	11.02.2020 to 12.02.2020
3	Sri Saurabh Dwivedi Civil Judge (S.D.), Shahjahanpur	11.02.2020 to 12.02.2020
4	Sri Kuldeep Singh-I Addl. Civil Judge (S.D.)/ACJM, Meerut	11.02.2020 to 12.02.2020